

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) Yes, Sir.

(b) M/s. Industrial Promotion and Investment Corporation of Orissa Ltd., a State Government undertaking of the Government of Orissa, has submitted an application for a Letter of Intent for setting up of a 3 million tonnes per annum steel plant at Sukinda Tehsil, Distt. Cuttack, Orissa in the Joint Sector. The proposal is under examination.

Construction of Fishing Harbours in Orissa

344. **SHRI LOKANATH CHODHURY:** Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government of Orissa have submitted a number of proposals for the construction of fishing harbours along the Orissa Coast;

(b) if so, the details thereof; and

(c) the number of proposals cleared so far?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) The State Government of Orissa submitted project proposals for fishery harbours at Nuagarh and Gopalpur.

(b) The estimated cost of Nuagarh and Gopalpur fishery harbours is Rs. 313.22 lakh and Rs. 672.40 lakh respectively. Designed capacity of these harbours is 140 and 120 mechanised fishing vessels respectively.

(c) Both the projects have been cleared.

Reduction in Prices of Postal Charges

345. **SHRI GEORGE FERNANDES:** Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government have any proposal under consideration to

reduce the prices of post cards, inland letters and postal envelopes to the level which existed in July, 1990;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P. V. RANGAYYA NAIDU): (a) to (c) Tariff revision of various postal services is generally a part of the overall budgetary exercise of the Government. As such it is not possible to give any indications in this regard at this stage.

[Translation]

Future Set-up of Delhi

346. **SHRI MADAN LAL KHURANA:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Sarkaria Commission was constituted by the Union Government in December, 1987;

(b) when the report of the Sarkaria Commission was received by the Union Government;

(c) whether the issue of the future set-up of Delhi is being considered on the basis of the recommendations of the Commission; and

(d) if so, the details of the likely future set-up of Delhi and the time by which this new set-up is likely to be adopted?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) and (b) A Committee on Reorganisation of administrative set-up in the Union territory of Delhi was appointed on 24-12-1987 under the chairmanship of Justice R. S. Sarkaria. The Committee submitted its report on 14-12-1989.